

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO-1811
ANSWERED ON – 02.08.2022

REDUCTION OF GST ON KENDU LEAVES

1811. DR. SASMIT PATRA:

Will the Minister of **FINANCE** be pleased to state:-

- (a) the stand of Union Government on reduction of GST on Kendu leaves, notwithstanding the stand of the States in the GST Council;
- (b) the reasons for increasing the GST on Kendu leaves, notwithstanding the stand of the States in the GST Council; and
- (c) the demands, if any, by States in the GST Council to reduce the GST on Kendu leaves?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (c): GST rates are prescribed on the recommendation of the GST Council, which is a constitutional body comprising of representatives from States/UTs and Centre. Certain references were received for reduction of GST rate on tendu/kendu leaves. These requests have been placed before the GST Council in its 15th, 22nd and 37th Meetings. The Council did not recommend any change in the GST rate on tendu/kendu leaves. The GST rate on tendu/kendu leaves remains unchanged at 18% since the rollout of GST.
